

DIVISION BENCH
COURT - I

S-11

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/227(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

| | |
|------------------|---|
| IN THE MATTER OF | BALAKRISHNA GLASSWORKS & SERVICES PRIVATE LIMITED VS BALLAVPUR PAPER MFG LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance via video conference/physically

For Operational Creditor

Mr. Ajit Kr. Mishra, Adv.

Mr. Suprovat Banerjee, Adv.

Mr. K. Maskara, Adv.

ORDER

1. Ld. Counsel for the Operational Creditor present.
2. Registry is directed to issue notice to the Corporate Debtor by the speed post and email and place tracking information on record.
3. Post this matter on **28.08.2024**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**